

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order : 07.10.2016

CP No. 291/00027/2016 (OA No. 291/00547/2016)

Mr. C.B. Sharma, counsel for the applicant.
Mr. Anupam Agarwal, counsel for the respondents.

Learned counsel for the respondents submits that order of the Tribunal has been complied with. Learned counsel for the applicant agrees that the order has been complied with.

C.P. dismissed. Notice discharged.


(Ms. Meenakshi Hooja)
Member (A)


(Mr. S.K. Kaushik)
Member (J)

Vv